

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

6(ND)16

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019.**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt.  
Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

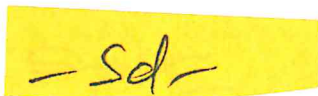
**Present:**

Mr. Shreshth Nanda, Advocate for the Petitioner  
Mr. Dhanesh Dhotre, Mr. Sidharth Joshi, Advocates for  
the Respondent

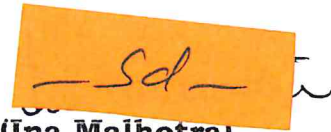
**ORDER**

Ld. counsel submits that the mediation is still in progress. In view of the same they pray for an adjournment.

To come up on 25th October, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**